

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 323 of 2004

Monday, this the 31st day of May, 2004

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. B. Ramachandran Nair,
Postal Assistant (BCR),
Kottayam Head Post Office,
S/o late Bhaskaran Nair,
Residing at Radhanivas, Peroor PO,
Kottayam - 686 637Applicant

[By Advocate Shri P.C. Sebastian]

Versus

1. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam - 686 001
2. The Postmaster General,
Central Region, Kochi - 682 016
3. The Union of India, represented by
Secretary to Government of India,
Ministry of Communications,
Department of Posts, New Delhi.
4. P.M. Thomas,
Public Relations Inspector (Postal),
Kottayam Head Post Office,
Kottayam - 686 001

....Respondents

[By Advocate Shri K. Kesavankutty, ACGSC (R1 to R3)]

The application having been heard on 31-5-2004, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Shri P.C.Sebastian, learned counsel of the applicant states that the application is not pressed. Hence, the application is dismissed as not pressed without any order as to costs.

Monday, this the 31st day of May, 2004

**T.N.T. NAYAR
ADMINISTRATIVE MEMBER**

~~A. V. HARIDASAN
VICE CHAIRMAN~~

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